

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : CP(CAA)/25(CHE)/2023

APPLICATION NUMBER : CA(CAA)/4(CHE)/2023

**NAME OF THE PETITIONER : C.H.Robinson International (India) Pvt Ltd
And C.H.Robinson Worldwide Freight India
Pvt Ltd**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Ld. Counsel Mr. Pankaj Mehta for the Applicant. Mr. B. Palani and Ms.Sree Kumari for Official Liquidator. Ld. Counsel Mr. Raj Jhabakh for Income Tax Department. Ld. Counsel Ms. Nandini Agarwal for RD.

Counsel for the IT Dept sought 2 weeks time.

Time allowed.

List the petition for hearing on **07.08.2024**.

**-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)**

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk